| Annexure - 7                        |                           |  |
|-------------------------------------|---------------------------|--|
| Name of the corporate debtor:       | Uniply Industries Limited |  |
| Date of commencment of Liquidation: | 3-May-2023                |  |
| List of craditors as an :           | 27 Mar 2025               |  |

| Operational Creditors ( Government Due )  DETAILS OF CLAIM RECEIVED DETAILS OF CLAIM ADMITTED |   |                 |                |                             |                 |  |                                   |                               |                             |                                   | ı  |                                 | ı  |  |
|---|---|-----------------|----------------|-----------------------------|-----------------|--|-----------------------------------|-------------------------------|-----------------------------|-----------------------------------|--|---------------------------------|--|--|
| S.NO  | NAME OF CREDITOR  | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM<br>ADMITTED | NATURE OF CLAIM | AMOUNT<br>COVERED BY<br>SECURITY<br>INTEREST | AMOUNT<br>COVERED BY<br>GUARANTEE | WHETHER<br>RELATED<br>PARTY ? | % VOTING<br>SHARE IN<br>COC | AMOUNT OF<br>CONTINGENT<br>CLAIMS | AMOUNT OF ANY<br>MUTUAL DUES,<br>THAT MAY BE<br>SETOFF | AMOUNT OF CLAIM NOT<br>ADMITTED | AMOUNT OF CLAIM<br>UNDER<br>VERIFICATION | REMARKS IF ANY   |
| 1   | Ayanavaram Assessment Circle  |                 | 1,01,77,442    |                             | Statutory Dues  | -  |                                   | No                            | -                           | -                                 | -  | -                               | 1,01,77,442                              | The statutory authority had submitted its claim as part of the CIRP Process. However, the claim is pending verification as the supporting documents for verification of the claim were received by the Liquidator well after the last date for submission of claims in the Liquidation period. i.e., 08th June, 2023. The Liquidator has advised the claimant to file an application with the Hon'ble NCLT for condonation of delay in filing the claim. |
| 2   | Department of Trades and Taxes  |                 | 39,02,04,866   |                             | Statutory Dues  | -  | -                                 | No                            | -                           | -                                 | -  | 39,02,04,866                    |  | The Claim was submitted beyond the due date. No order for condonation of delay passed in this regard.  |
| 3   | State Tax Gujarat   |                 | 1,66,40,384    | 1,66,40,384                 | Statutory Dues  | -  | -                                 | No                            | 0.67%                       | ,                                 | -  | -                               | -  |  |
| 4   | ESI Corporation, Chennai  |                 | 58,338         | 49,574                      | Statutory Dues  | -  | -                                 | No                            | 0.002%                      | -                                 | -  | 8,764                           | -  |  |
| 3   | Employees Provident Fund Organisation,<br>Chennai   |                 | 3,00,353       | 3,00,353                    | Statutory Dues  | -  | -                                 | No                            | 0.01%                       | 1                                 | -  | -                               | -  |  |
| 6   | The Office of Directorate General of Goods and Service Tax Intelligence, Chennai Zonal Unit |                 | 10,19,95,499   | 10,19,95,499                | Statutory Dues  | -  | -                                 | No                            | 4.12%                       | -                                 | -  | -                               | -  |  |
|   | State Tax Maharashtra   |                 | 1,61,48,842    | 1,61,48,842                 | Statutory Dues  | -  | -                                 | No                            | 0.65%                       | -                                 | -  | -                               | -  | The claim was admitted in full as on 16.07.2024  |
| 8   | T Nagar Assessment Circle   | 5-Aug-2024      | 42,05,133      |                             | Statutory Dues  | -  | -                                 | No                            | -                           | -                                 | -  | 42,05,133                       | -  | The claim has not been admitted as documents for verification of the claim were not received by the liquidator   |
| 9   | Delhi GST   | 23-Jul-24       | 27,88,14,434   |                             | Statutory Dues  | -  | -                                 | No                            | -                           | -                                 | -  | 27,88,14,434                    | -  | The claim has not been admitted as the Claim Form for verification of the claim was not received by the liquidator   |
| 10  | Import Commissionerate  | 24-Feb-25       | 2,48,30,322    |                             | Statutory Dues  | -  |                                   | No                            | ,                           | ·                                 | -  |                                 | 2,48,30,322                              | The claim is pending verification as the supporting documents for verification of the claim were received by the Liquidator well after the last date for submission of claims in the Liquidation period. i.e., 08th June, 2023. The Liquidator has advised the claimant to file an application with the Hon'ble NCLT for condonation of delay in filing the claim.   |
|   | Total   |                 | 84,33,75,613   | 13,51,34,652                |                 |  |                                   |                               | -                           |                                   |  | 67,32,33,197                    | 3,50,07,764                              |  |